

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**



O.A/350/1694/2019
MA Nos. 995 & 996 of 2019

Date of Order: 25.02.2020

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Pankaj Pal & Ors.Applicants

Vrs.

Union of India & OrsRespondents

For The Applicant(s): Mr. T.Ray, Mr. T.D.Roy, Counsel

For The Respondent(s): Ms. P.Goswami, Counsel

ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsels for both the parties.

2. At hearing, both the Ld. Counsels agreed that the matter can be disposed of since the relief, as prayed for in the O.A., has been granted by the department. To that effect, communication dated 24.02.2020 is placed on record.

3. In view of the above, the O.A. is disposed of as infructuous. M.A.Nos. 995 and 996 of 2019 also stand disposed. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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